

[English]

Profit/Loss in Air India

1888. SHRI MULLAPPALLY RAMA-
CHANDRAN:
DR. VENKATESH KABDE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the profit/loss earned by Air India and Indian Airlines during the first six months of this year;

(b) whether Air India has offered any new schemes for the promotion of tourism in the country;

(c) if so, the details of the schemes introduced/proposed,

(d) whether Air India has suffered due to cancellations of tourist tickets this year and

(e) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) During the period January to June 1990, whereas Air India earned an estimated profit of Rs. 28.50 crores (provisional) Indian Airlines suffered an estimated loss of Rs. 32.50 crores (Provisional).

(b) and (c). Yes, Sir. Promotion of tourism is an on-going process. Air India has been promoting India since its inception as international carrier and works in close association with the Department of Tourism and Travel industry. Special promotional fares from most tourism generating areas and other special packages for promotion of tourism are offered by Air India. Special Schemes have also been launched in consultation with the Department of Tourism to promote traffic to India.

(d) Yes, sir.

(e) During the current financial year, from April to July 1990, Air India offices in Germany, France and Japan have reported losses in in-bound tourist groups.

[Translation]

Planting of Trees along Tracks

1889. PROF. RASA SINGH RAWAT:
Will the Minister RAILWAYS be pleased to state:

(a) whether there is any proposal of large scale plantation of trees on both sides of railway tracks for checking the flow of water in the flood affected areas;

(b) if so, the details thereof; and

(c) the steps taken for implementation of the plan?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Producers of Rifampicin

1890. SHRI MADAN LAL KHURANA:
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Indian Drugs and Pharmaceuticals Ltd. has started manufacture of Rifampicin; and

(b) the names of other producers of Rifampicin in the country and the quantity produced by each of them during the last three years?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) There are number of producers of Rifampicin from the intermediate/penultimate stages. There is only one producer of Rifampicin in the organised sector viz. M/s. Lupin Labs. Limited, whose production is being monitored by the Government. Details of production by this company in the last three years are as under:—

Year		Unit: Tonnes
1987-88	—	69.68
1988-89	—	56.79
1989-90	—	26.19*

*(Estimated)

[*Translation*]

Modernisation of Pantnagar (Nainital) Airport

1891. SHRI M.S. PAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to expand and modernise the Pantnagar (Nainital) Airport; and

(b) whether Government also propose to construct an Airport at Haldwani for promoting tourism in Kumaon?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRIDINESH GOSWAMI): (a) and (b). No, Sir.

[*English*]

Small Car Production

1892. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) Whether Union Government have received a joint proposal from the Maruti Udyog Ltd. and its Japanese counterpart Suzuki Motors for the transfer of its entire small car production to India by Suzuki Motors;

(b) if so, the details of the proposal; and

(c) the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). No such formal proposal has been received by the Government. But it has been agreed between Maruti Udyog Ltd. and Suzuki Motor Company that after 1992 Suzuki would discontinue the production, and export to Europe, of the 800 CC car, and Maruti Udyog Ltd. would be the only source of supply of this car to this market. Government welcomes the decision of the two companies.

Manufacture of Sanitary Towels

1893. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether some entrepreneurs have been permitted to manufacture sanitary towels, an item reserved for the small scale;

(b) if so, the reasons thereof;

(c) whether the investment in plant and machinery by those units was within the investment limits prescribed for the small-scale sector at the time granting permission; and